

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. No. 461 of 1997 along with
O.A. No. 271 of 1997.

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

LAKSHMI KANTA MAITI

Vs.

UNION OF INDIA & ORS (Labour) ^{M/o}

For applicant : Mr. D.C. Mahapatra, Counsel.

For respondents : Mr. M.S. Mukherjee, Sr. Counsel.

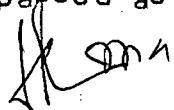
Heard on : 15.12.97.

Ordered on : 15.12.97.

O R D E R

B.C. Sarma, AM.

1. The 1d. Counsel for both the sides are present.
2. The matter is admitted for hearing. Respondents are directed to file reply in 4 weeks.
3. The M.A. 461/97 has been taken on day's list. This M.A. was filed with the prayer that the M.A. 377 of 1997 be heard early. We find that the said M.A. 377/97 has already been disposed of by an Order dated 9.12.97. Accordingly, this M.A. has become infructuous and, hence, it is dismissed. No order is passed as regards costs.


MEMBER (J)


MEMBER (A)